

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.90 of 2013

Dated: 22nd August, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. Puri Oil Mills Ltd. Appellant (s)

Versus

**Haryana Power Purchase Centre
& Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Ranjit Rauf
Mr. Bina Gupta

Counsel for the Respondent (s): Mr. M.G. Ramachandran for R1 & R2

ORDER

At the request of learned counsel for the appellant, post the matter for hearing on **2nd September, 2013.**

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**